[RAJYA SABHA]

(c) whether Government proposes to give relaxation in age limit to general category to end the unemployment in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) Government has on 21.01.2020 instructed all the Ministries/Departments of the Government of India to fill up the existing vacancies in the concerned Ministries/Departments, their Attached and Subordinate Offices, in a time bound manner.

(c) No proposal for giving relaxation in upper age limit in respect of General Category candidates, for Civil Posts to be filled up on direct recruitment basis under the Central Government, is under consideration.

Trafficking of women

*201. SHRI DEREK O'BRIEN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of reported cases of trafficking of women and children for commercial sexual exploitation in the last three years, year-wise;
- (b) the number of victims who have been rescued from their place of exploitation and placed in safe custody in the last three years, year-wise;
- (c) the number of victims who have been rehabilitated and have been provided vocational training in the last three years, year wise; and
- (d) the number of cross-border victims who have been repatriated to their country of origin in the last three years, year-wise?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) National Crime Records Bureau (NCRB) compiles data on human trafficking reported by States and Union Territories (UTs) and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2018. NCRB maintains data of cases of human trafficking reported and the data on number of victims trafficked and rescued each year. However, the data regarding purpose of trafficking at the time of reporting of cases is not maintained separately. Besides, the data regarding purpose of trafficking of the rescued victims is compiled

by NCRB. As per the published report of NCRB for the years 2016, 2017 and 2018, number of women & children trafficked and rescued are as follows:-

Heads	2016	2017	2018
Number of women trafficked	5239	2040	2472
Number of children trafficked	9034	3535	2834
lumber of women victims of trafficking rescued	7238	2211	2493
Number of child victims of trafficking rescued	14183	3294	2358

As per the information available in NCRB reports, in the year 2016, a total of 4980 persons rescued were trafficked for the purpose of sexual exploitation for prostitution and 162 were trafficked for the purpose of child pornography. In the year 2017, a total of 1275 persons rescued were trafficked for the purpose of sexual exploitation for prostitution and there were no reported cases of trafficking for the purpose of child pornography. Further, during the year 2018, a total of 1922 persons rescued were trafficked for the purpose of sexual exploitation for prostitution and 154 were trafficked for the purpose of child pornography.

(c) and (d) Ministry of Women and Child Development is implementing Ujjawala Scheme having provision for providing vocational training under the rehabilitation component of the scheme. The number of beneficiaries in last three years is 6175 in the year 2016-17, 5775 in the year 2017-18 and 5208 in the year 2018-19. Further, under the repatriation component of Ujjawala Scheme, the cross border victims are facilitated with repatriation procedures to the country of origin or border, expenses incurred towards food during travel are supported. The year-wise number of Ujjawala projects implementing repatriation component in last three years is 14 in the year 2016-17, 11 in the year 2017-18 and 19 in the year 2018-19.

Further, as per Section 2 (14) (ix) of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act), a child who is found vulnerable and is likely to be inducted into drug abuse or trafficking is included as a "child in need of care and protection". The JJ Act, 2015 mandates a security net of service delivery structures to provide Institutional and non-Institutional care to these children. It is gender neutral Act. The primary responsibility of execution of the Act lies with the States/UTs. The Ministry

of Women and Child Development is implementing a centrally sponsored Child Protection Services (CPS) Scheme (erstwhile Integrated Child Protection Scheme) for supporting the children in difficult circumstances. The primary responsibility of implementation of the scheme lies with the State Governments/UT Administrations. The scheme inter-alia provides for setting up of Child Care Institutions (CCIs) by the States/UTs either by themselves or in association with voluntary organisations. The scheme also provides for non-institutional care wherein support is extended for adoption, foster care and sponsorship. The scheme supports 24x7 outreach helpline service for children in distress. This service is available through a dedicated toll free number, 1098 which can be accessed by children in crisis or by adults on their behalf from any place in the geographical location of India. The details of CCIs alongwith the children residing in them under CPS scheme as informed by the States/UTs during the last three year (2016-2018) is as under:-

Year	No of beneficiaries in Institutional Care (Homes)	No of beneficiaries in open shelters	No of beneficiaries in Specialised Adoption Agencies
2016-17	77161	8422	3325
2017-18	65951	7098	3182
2018-19	64364	7317	3002

The Government is taking multipronged approach to curb the menace of Human Trafficking. For this purpose besides advisories to States/ UTs and sensitization of law enforcement agencies from time to time, recently the Government has approved a scheme for setting up/strengthening of Anti Human Trafficking Units (AHTUs) in all remaining districts of States/UTs at a total cost of ₹ 100 crore.

Students opting to study abroad

*202. SHRI VIJAY GOEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Ministry is aware that a large number of students are opting to study abroad;